

21

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 4/252/NCLT/AHM/2018

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2018**

Name of the Company: Thirdeye Security Services Pvt Ltd
V/s.
ROC, Gwalior.

Section of the Companies Act: Section 252 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	CS MANISH BUCHASIA	PCSP IP	Applicant/ Petitioner	Manish Buchasia
2.				

ORDER

Learned PCS Mr. Manish Buchasia present for Appellant. None present for Appellant.

Proof of service of notice of date of hearing on ROC filed.

Representation of ROC received.

Appellant filed bank statement of the company, latest income tax return of the company and the affidavit of the appellant regarding the status of the bank accounts and the status of the directors of the company.

Heard arguments of learned PCS for Appellant.

Order reserved.

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**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 12th day of February , 2018.